## Establishment of New Sugar Factories

752. SHRI NARSINGH NARAIN PANDEY: Will the Minister of AGRI-CULTURE be pleased to state:

(a) whether Government have any proposal for issuing licences to new sugar factories in the country; if so, the details thereof;

(b) whether it is also a fact that on the basis of recovery the new factories will be given free quota sugar and other relief in excise duties; if so, the details in this regard; and

(c) whether Government have taken a decision to make a departure from its dual price system of sugar; if so, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The Government have decided to issue licences  $f_{0r}$  establishment of new sugar factories in the country and have issued a Press Note on 4th July, 1980 in this regard indicating the details thereof, in the shape of guidelines [See Appendix CXIV, Annexure No. 55]

(b) Yes. Sir, According  $t_0$  the revised incentive scheme for sugar industry announced by the Government on 4th October, 1980, new sugar factories and expansion projects completed at high capital cost in different recovery areas will be eligible for extra free sale quota of sugar and excise duty relief. The details of the scheme are given in the enclosed statement. [See Appendix CXIV, Annexure No. 56]

(c) No, Sir.

## Saving of Taj Mahal from pollution

753. SHRIMATI HAMIDA HABIB-ULLAH: Will the Minister of EDUCATION be pleased to refer to the reply to Unstarred Question 877(B) given in the Rajya Sakha on the 6th August, 1980 and state the steps Government have taken so far to preserve Taj Mahal? THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI-MATI SHEILA KAUL): Experiments including accelerated tests on the efficacy of the various preservative coats for the marble as also studies on the measurement of air-quality are still in progress as a continuing programme towards the preservation of Taj Mahal against atmoshpheric pollution. Besides, the decision of the Government to eliminate or reduce the existing contributory factors of air pollution are also being implemented.

## Representation from the Employees of Government of India Press

754. SHRI ROSHAN LAL: Will the Minister of WORKS AND HOUSING be pleased  $t_0$ , state:

(a) whether Government have received any representation from some of the employees of the Government of India Press, Ring Road, New Delhi about their confirmation in different categories; and

(b) if so, the details in this regard and what action Government propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha.

## Statement

In the following 25 categories confirmation of eligible employees has already been made:—

> Asstt. Mechanic (Lino); Asstt. Mechanic (Mono); Cleaner Driver; Darwan; Electrical Khalasi; Electrician; Frash; Head Mechanic (Mono); Head Computor; Mechanic; Mechanic (Lino); Metal Melter: